

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No.1298 of 2018**

Afjal Aman **Appellant**

Versus

The State of Jharkhand **Respondent**

**CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
HON'BLE MR. JUSTICE RAJESH KUMAR
Through-Video Conferencing**

For the Appellant : Mr. Lukesh Kumar, Advocate
For the State : A.P.P
For the Informant : Ms. Aprajita Bhardwaj, Advocate

10/Dated: 08th September, 2021

1. Mr. Lukesh Kumar, leaned counsel, who was earlier appearing on behalf of the appellant, has stated that the appellant has taken no objection from him.
2. However, no other counsel is appearing on behalf of the appellant to press I.A. No.559 of 2021.
3. In such view of the matter, let this case be adjourned to be listed on the next appointed date.

(Rongon Mukhopadhyay, J.)

(Rajesh Kumar, J.)

Chandan/-